

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Contempt Petition No. 32/2005 in C.A. No. 6844/2003

R.K.DAS

... Petitioner (s)

VERSUS

GAGAN BIHARI DHAL & ORS.

... Respondent (s)

Date : 14/08/2006 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Appellant (s)

Ms. Kirti Renu Mishra, Adv.

For Respondent (s)

UPON being mentioned the Court made the following

O R D E R

It is stated that Contemnor No. 1 named in the contempt petition has

since been transferred to another department and Mr. Suresh Chandra Pattanai

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appear in person on 21st August, 2006 instead of Contemnor No. 1 named in the

contempt petition.

(Vijay Aggarwal)

(Shashi Sareen)

Court Master

Court Master